

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (S-W)
DWARKA COURTS, NEW DELHI

ORDER

In partial modification of earlier orders in respect of constitution of Administrative Committees of this office, the following committee of District Court, Dwarka is hereby reconstituted as under, with immediate effect:-

Name of the Committee	NAMES OF THE JUDICIAL OFFICERS	DESIGNATED AS
Committee for Child/Vulnerable Witness Court Room	Ms. Purva Sareen, ASJ -01 (POCSO)	Chairperson
	Sh. Gopal Singh Chauhan, ASJ (FTSC) (POCSO)-01	Co-chairperson /Nodal Officer
	Sh. Gagandeep Jindal, ASJ (FTSC) (POCSO)-03	Member
	Administrative Civil Judge, Dwarka	Member (Ex-Officio)

Note:-

1. All correspondence with the Hon'ble High Court of Delhi is to be done through the undersigned.



(MANOJ JAIN)

Principal District & Sessions Judge (S-W)
Dwarka Courts, New Delhi.

No. 17771-783 /Committees/DWK/2022

Dated : 11.07.2022

Copy forwarded for information to:-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
3. All the Judicial Officers concerned.
4. The Sr. A.O.(J)/Branch Incharge VWDC, Dwarka Courts, New Delhi.
5. The Secretariat of the undersigned, Dwarka Courts, New Delhi.
6. The Office of CMM, Dwarka Courts, New Delhi.
7. The Care Taking Branch, Dwarka Courts, New Delhi.
8. The Website Committee, Tis Hazari Courts, Delhi (**with request to upload this order on the official website**).
9. The Computer Branch, Dwarka Courts (**for uploading this order on the official website of Dwarka Courts**).
10. The Incharge R & I Branch (**for uploading on Layers**).



Principal District & Sessions Judge (S-W)
Dwarka Courts, New Delhi.